National Company Law Tribunal Allahabad Bench Allahabad

CP No.2(ND) /2015

OF THE HEARING ATTENDANCE-CUM-ORDERSHEET NATIONAL COMPANY LAW ALLAHABAD BENCH TRIBUNAL ON 24.04.2017.

NAME OF THE COMPANY: Royal Club of India Limited SECTION OF THE COMPANIES ACT: u/s 397/398 of the Companies Act,1956

Sl. No. Name Designation

Representation

Signature

1. Ganna Zunivedi Advocate Petitionung Gonnas Zunivedi 2. Shahrid Kazons Adv. Respondent Gonnas Zunivedi

Order dated 24.04.2017

CP No. 2(ND) 2015 Royal Club of India Limited

Parties are represented by their respective counsel. The counsel for petitioner seeks time to file comments/objection if any, towards valuation report. Hence further two weeks time is granted; as a last opportunity for filing the same. A copy of the report/comments filed if any be served to opposite counsel in advance.

List the matter on 12.05.2017.

SH. H.P. CHATURVEDI (Judicial Member)